GOVERNMENT OF INDIA PETROLEUM AND NATURAL GAS LOK SABHA

UNSTARRED QUESTION NO:1672 ANSWERED ON:01.12.2011 PROFIT POSTED BY ONGC Roy Shri Arjun;Vardhan Shri Harsh

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) the profit posted by the Oil and Natural Gas Corporation (ONGC) during the second quarter of the current financial year alongwith the growth in percentage of profit recorded as compared to the same period of last year.

(b) whether ONGC produced more gas and crude oil during the said period.

(c) if so, the percentage increase in production; and

(d) the steps being taken by ONGC to earn more profits in the near future?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI R.P.N. SINGH)

(a) The profit after tax (PAT) of Oil and Natural Gas Corporation Limited (ONGC) during the second quarter of FY 2011-12 along with percentage increase over the second quarter of FY 2010-11 is as under:

PAT of Q2 of PAT of Q2 of % age increase FY 11-12 FY 10-11 (Rs. in crore) (Rs. in crore)

8,642 5,389 60.4

(b) & (c) The details of ONGC's actual crude Oil (including condensate) and natural gas production during second quarter of 2010-11 and 2011-2012 are as under:-

2010-11 2011-12 Percentage increase in 2011-12 over 2010-11

Crude Oil (MMT) 6.147 6.037 -1.8

Natural Gas (MMSCM) 5800 5825 0.4

From the above table, it is evident that during second quarter of 2011-12 compared to the same period of previous year, gas production is more by .4%, whereas crude oil production is less by 1.8%.

(d) ONGC has taken/ is taking various actions for augmenting/ maintaining the crude oil and natural gas production through:

i. Implementation of Redevelopment Schemes eg. Improved Oil Recovery (IOR) and Enhanced Oil Recovery (EOR) etc. schemes to augment recovery from mature fields.

ii. Early monetization of Marginal Fields which were not techno-economically viable earlier are now viable through induction of the state of art technologies, optimization of facilities, regrouping of structures, etc.

iii. Actions are in hand for expeditious development of fields in Eastern Offshore, for which a separate Asset has been created.